

Sl.No.of order	Date of order	ORDER WITH SIGNATURE	Office notes as to action (if any) taken on order
	31.5.01	<u>Regr</u> No one appears for the applicant - although notices were sent to appear as well to the counsel. Service on applicant held sufficient. Let before court for hearing on 9.01.01.	
	9.8.08	Hon. Ajay Kumar, an ^{an} list Hon. G. S. Sharma, an ^{an} list no one appearing for the parties. ordered for default	

Done
1908